

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:752
ANSWERED ON:04.08.2011
BENEFITS TO MINORITY COMMUNITIES
Reddy Shri K. Jayasurya Prakash

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government is ensuring that benefits to minority communities in one State be carried over to other States as well;
- (b) If so, the details thereof, State-wise; and
- (c) If not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

- (a) Yes, Madam. Under the existing schemes for scholarship in this Ministry, if towards the close of the financial year, despite all attempts, insufficient proposals are received from a State, the Ministry normally diverts the allocation from that State to some other State which has adequate number of proposals for the targeted beneficiaries.
- (b) State-wise details for 2010-11 are annexed. While financial allocations are made State-wise under Pre-matric Scholarship Scheme and Post-matric Scholarship Scheme, only physical allocations are made under Merit -cum-means Based Scholarship Scheme.
- (c) In view of (a) above, question does not arise.